



ORDER

The following postings/transfer are hereby made in official exigency with immediate effect :

S. No	Name of Officials (Sh./Ms.)	From	To
1.	Ms. Suman Dobhal Pokhriyal EC : 67968641	Ahlmad in the Court of Sh. Sujit Saurabh, Ld. POLC, RACC	Ahlmad in the Court of Ms. Chetna Singh, Ld. POLC, RACC
2	Ms. Amita Aggarwal EC : 81259743	Ahlmad in the Court of Ms. Chetna Singh, Ld. POLC, RACC	Ahlmad in the Court of Sh. Sujit Saurabh, Ld. POLC, RACC

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

*796-812/D*

No.: \_\_\_\_\_ /F.7/P&T/Adminn/RADC/2025

Dated, Delhi the

*16/01/2026  
At 03.55 PM*

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Adminn. II, Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P, Personal File, Adminn.-II, ACR Cell, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

*CV*  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi